

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No.O.A./926/1997

Present : Hon'ble Mr.D.Purkayastha, Judicial Member

Hon'ble Mr.G.S.Maingi, Administrative Member

D.K.Banerjee, S/o Late S.C.Banerjee, aged about 53 years, working for gain as Crew Controller, S.E.Rly., Anara, now residing at Rly. Q.R.L. 9B Anara, PO: Anara, ADA Division, Dist : Purulia.

... Applicant

-Versus-

1. Union of India, service through General Manager, S.E.Rly., Garden Reach, Calcutta-43;
2. General Manager, S.E.Rly., GRC, Cal-43;
3. Chief Elect. Engineer, S.E.Rly., GRC, Cal-43;
4. Divl. Rly. Manager, S.E.Rly., Adra;
5. Sr. Divl. Elect. Engineer, S.E.Rly., Adra.

... Respondents

For the applicant(s) : Mr. B.C.Sinha, counsel

For the respondents : None

Heard on : 11.8.2000

Order on : 11.8.2000

ORDER

D.Purkayastha, J.M.:-

Mr. B.C. Sinha, 1d. counsel appearing on behalf of the applicant submits that the applicant has got the relief as sought in the application. Therefore, his client does not want to proceed with the case. Accordingly, application is disposed of for being not pressed.



G.S.MAINGI  
MEMBER(A)

  
D.PURKAYASTHA  
MEMBER(J)